154

1	2	3	4	5	6	7
7	Haryana		The state of the s	21	5	26
8	Himachal Pradesh	2			2	4.
9	J and K	12			19	31
)	Karnataka					0
	Kerala	5		3		8
)	Madhya Pradesh				0	
	Maharashtra			26	26	52
	Manipur					0
	Meghalaya	4#			2	6
	Mizoram					0
	Nagaland					0
	Orissa					. 0
	Punjab	4			2	6
ł	Rajasthan			1	20	21
	Sikkim					0
	Tamil Nadu			25	1	26
	Tripura					0
	Uttar Pradesh	4				4
5.	West Bengal					0
	Total	35	41	150	82	. 308

upto Aug., 96 including MNP. Break-up under Normal and MNP not available.

10% Reservation on Economic Basis

2834. DR. T. SUBBARAMI REDDY:
DR. BALI RAM:
SHRI PARASRAM BHARDWAJ:
SHRI MANIKRAO HODLYA GAVIT:

Will the PRIME MINISTER be pleased to state :

- (a) whether the Prime Minister has declared that the Government was contemplating for providing 10% reservation economic based to those who were not covered by any of the reservation provisions made so far and do not come within the perview of backward classes:
- (b) if so, whether Government have finally agreed to this proposal; and
- (c) if so, the time by which the legislation in this regard is likely to be introduced in Parliament?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN): (a) to (c). Under the existing legal position, such reservation has not been found permissible.

Fake Gas Cylinders

2835. SHRI JAGAT VIR SINGH DRONA: Will the PRIME MINISTER be pleased to state:

- (a) whether there is a large scale circulation of fake gas cylinders in the country;
- (b) if so, the number of cases detected during each of the last three years; and
- (c) whether the Government propose to take steps to check circulation of fake cylinders?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRITR. BAALU):
(a) and (c). Yes. Sir. The Government LPG marketing companies conduct regular and surprise inspections to detect circulation of spurious cylinders with the distributors and transporters etc. Some raids are also conducted by the State Governments from time to time for which information is not maintained and not available in this Ministry. However spurious cylinders are detected mostly at the bottling plants, where they are crushed and destroyed. When transporters and distributors are found in possession of and selling or circulating spurious cylinders, warning is issued to them and penal recovery is made from them.